

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 407**  
**IB/469/ND/2023**

**IN THE MATTER OF:**

Nu-Foam Rubber Industries Private Limited      ...      Applicant

**Under Section 59 of IBC.**

**Order delivered on 06.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON’BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON’BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator      : Adv. Rakesh Kumar, Adv. Ankit Sharma, Adv. Preeti  
Kashyap, Adv. Varun Pandit, Adv. Yash Dhawan

For the ROC      : Adv. Shankari Mishra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant is present through VC. Ld. Counsel for the ROC is present physically and submitted that she has received a copy of the application and seeks time to file their report. As a last and final opportunity, one week time is granted for filing the report of ROC. List this matter on **27.05.2024.**

-SD-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**